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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01-09-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1455/2019
NAME OF THE PETITIONER(S) : Easyaccess Financial Services Ltd
NAME OF THE RESPONDENT(S) : Sharavan Infrass Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC

ORDER

Ld. Counsel Mr. R.R. Pradeep for the Applicant is present. The Respondent is represented by Mr. Rathina Kumar, Company Secretary.

Both counsel states that settlement talks between the parties have failed.

The Respondent is directed to file counter.

List the matter on **22.09.2020** for counter and hearing.

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-

[R. SUCHARITHA]
Member (Judicial)

vs